

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.29 of 2009

Dated : 12th August, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Western Electricity Supply Co. of Orissa Ltd.Appellant (s)

Versus

**Orissa Electricity Regulatory Commission ...Respondent (s)
& Ors.**

Counsel for the Appellant (s) : Mr. Buddy A Ranganathan
Mr. Hasan Murtaza

Counsel for the Respondent (s): Mr. Rutwik Panda (for R-1)
Mr. R.K. Mehta with
Mr. Elangbam (for R-3)

ORDER

Post the matter for further hearing on **02.09.2013.**

(Rakesh Nath)
Technical Member
ts/mk

(Justice M. Karpaga Vinayagam)
Chairperson